

Annexure-8

Name of the corporate debtor: Uniworth Textiles Limited;

Date of commencement of CIRP: 14-11-2024 (Copy of the order received on 25-11-2024) ; List of creditors as on: 17-12-2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of Creditor	Details of Claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee ??	Whether related party ?	% of Voting share in CoC					
1	M/s Associated Chemicals	09-12-2024	7,11,707	-		No	Not Applicable	No	0	0	0	-	7,11,707	
2	National Securities Depository Limited	03-12-2024	87,320	87,320		No	Not Applicable	No	0	0	0	-	-	
	TOTAL		7,99,027	87,320								-		

Note - The claims have been provisionally admitted basis the documents submitted by the claimant